

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1207
ANSWERED ON:02.08.2006
SPECTRUM MANAGEMENT .
Gadhavi Shri Pushpdan Shambhudan

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) Whether the Parliamentary Standing Committee on IT in its 28th report on Spectrum Management has recommended vacation of 1900 MHz band from defence for CDMA operators;
- (b) If so, the details thereof;
- (c) Whether the Government has taken any final decision in this regard;
- (d) If so, the details thereof;
- (e) Whether as per service licence of agreement, GSM operator initially gets 4.4 MHz + 4.4 MHz compared to CDMA operator's 2.5 MHz + 2.5 MHz which is in ratio 2 : 1;
- (f) If so, the reasons therefor; and
- (g) The criteria adopted in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) & (b) The Standing Committee on Information Technology has recommended, inter alia that whatever spectrum is currently available or which will become available after vacation by Defence, may be provided in a time bound manner to the GSM and CDMA operators.
- (c) & (d) The government has decided that the spectrum likely to be available after vacation by defence would be considered for allotment to both the GSM and CDMA telecom operators, based on the prescribed criteria and subject to availability of equipment for such technologies in the concerned frequency bands.
- (e) Yes, Sir.
- (f) & (g) This amount of initial spectrum was considered as a technical requirement for initial roll out of the networks using respective technologies.